

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.101/95

Wednesday this the 22nd day of February, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

P.K.Narayanikutty,
Extra Departmental Branch Post Master,
Nagaripuram,
Veettully House, Nagaripuram P.O.
Mannur, Palghat-678 642.

.. Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Director General Posts,
New Delhi.

2. The Senior Superintendent of Post Offices,
Palakkad Division, Palakkad.

3. N.Velayudhan,S/o Velu,
Nellikadu House,
Nagaripuram P.O.
Via Mannur-678 642.

..Respondents

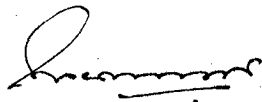
(By Advocate Mr.T.R.Ramachandran Nair, ACGSC)
Mr.K.S.Bahuleyan for R3

ORDER

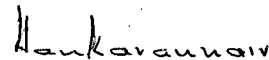
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant has filed a comprehensive application O.A.291/95 for reliefs. She seeks leave to withdraw this application with freedom to agitate all the contentions in O.A. 291/95. Reserving freedom to do so, we grant leave and dismiss the application. No costs.

Dated the 22nd February, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN